

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1977

ANSWERED ON:05.12.2012

PAYMENT OF ARREAR

Bairwa Shri Khiladi Lal;Meghwal Shri Bharat Ram

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) whether the Government is aware of the Stalemate prevailing in the payment of arrear of the 6th Pay Commission to the university and college teachers and equivalent cadres working under the State Governments;
- (b) if so, the details thereof;
- (c) whether the Union Government has agreed to give 80 percent of the additional expenditure to be incurred by the State Governments;
- (d) if so, whether the Government has released any amount as its share to State Governments including Rajasthan;
- (e) if so, the details thereof, State-wise; and
- (f) if not, the time by which the said amount is likely to be released to the State Governments?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SHASHI THAROOR)

- (a) to (b): The stalemate has been resolved and the condition relating to enhancement of age to 65 years has been delinked from payment of arrears as decided by Cabinet. A letter dated 14.08.2012 has been sent to all State Governments to take further necessary action in this regard, which is available on the Ministry's website at [www.education.nic.in](http://www.education.nic.in).
- (c): The Central Government is committed to bear 80% of the additionality on account of arrears to be paid to teachers for implementation of the revised University Grants Commission (UGC) pay scales for the period 1.1.2006 to 31.3.2010. The amount however, has to be released to State Governments only as reimbursement, after the States have paid the arrears to the teachers.
- (d) to (f): No amount has been released to any State till date. Funds are to be released subject to fulfilment of all the conditions and furnishing of requisite information and undertaking by the State Governments.